

ITEM NO.77

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 228-229/2025

PANNA SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

FOR ADMISSION

Date : 02-05-2025 These appeals were called on for hearing today.

For Appellant(s) :

Mr. Virender Kumar, Adv.
Ms. Bano Deswal, Adv.
Ms. Tannu, Adv.
Mr. R. C. Kaushik, AOR
Ms Ankhi Sarkar, Adv.

For Respondent(s) : Ms. Ruchira Goel, AOR
Mr Sharanya Sinha, Adv.

Mr. Rudra Vikram Singh, Adv.
Mr. Tarshith Bhardwaj, Adv.
Ms. Neetu Rani, Adv.
Mr. Deepanshu Mahajan, Adv.
Ms. Rashmi, Adv.
Ms. Manju Jetley, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1,2 and 4 to 7 are duly represented. Time as
been sought by the ld. Counsel for the said respondents to file
reply.

Contd....

Ld. Counsel for the petitioner is granted four weeks' time to take appropriate steps in respect of respondent no.3(dead).

Await scanned/digitized/photocopies of the Original Records from the High Court and Trial Court.

List again on 30.07.2025.

Reply, if any, be filed in the meantime.

SUJATA SINGH
Registrar

HJ